NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

231. CP/196(MB)2023

IN THE MATTER OF

Talera Logistics Private Limited …..Petitioner

Vs

Registrar Of Companies Pune …..Respondent

U/s 441 of the Companies Act, 2013

Order Delivered on 03.07.2024

CORAM:
MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:
For the Petitioner:

For the Respondent:

ORDER

Adjourned to **21.08.2024**.

Sd/-
MADHU SINHA
Member (Technical)
//Avdhesh K Patel//

Sd/-
REETA KOHLI
Member (Judicial)